

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 551 of 1995

Wednesday this the 26th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

G. Suresh Kumar,  
Station Master/III,  
Karuppur Railway Station,  
residing at Railway Quarters,  
Karuppur, Salem-12. ... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Divisional Railway Manager,  
Southern Railway, Palghat Divn.  
Palghat.
2. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat.
3. Sri Titus P.Koshi,  
Senior Divisional Operating Manager,  
Southern Railway,  
Palghat Division Palghat.
4. E.Gopi,  
Station Master/III,  
Tokkur Railway Station & Post,  
Near Mangalore. ... Respondents

(By Advocate Mr. K.Karthikeya Panicker for R1~~12~~2)

ORDER

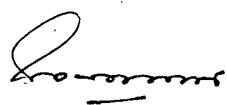
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A4 order transferring  
4th respondent to the station prayed for by applicant.  
Without expressing any opinion on the merits, we direct

first respondent to consider A5 and pass appropriate orders thereon within four weeks from today.

2. With the aforesaid direction, we dispose of the application. No costs.

Dated the 26th April, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

\*ks264\*